

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 152**  
**(IB)-771(PB)/2018**

**IN THE MATTER OF:**

Capri Global Capital Ltd.  
V.

.... Petitioner/Applicant

Value Infratech India Pvt. Ltd.

.... Respondent

**Order Under Section 7 of Insolvency & Bankruptcy Code, 2016(Liq.)**

**Order delivered on 29.03.2022**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

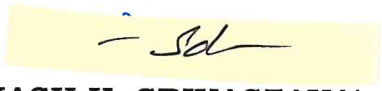
For the Petitioner

For the Respondent

**ORDER**

Since we are taking another Bench matters, the matter stands adjourned to 09.05.2022.

  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

  
**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

29.03.2022  
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